

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 10 of 2019

In the matter of:

Sri Sarvaraya Sugars Ltd. & Ors.

.....**Appellants**

Vs

Competition Commission of India & Ors.

.....**Respondents**

Present:

For Appellants: - None

For Respondents: -None

ORDER

05.03.2020- The Fixed Deposit Receipt has expired, Let the Fixed Deposit Receipt be renewed for another period of six months from the date of maturity.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Justice Venugopal M.)
Member (Judicial)

(V. P. Singh)
Member (Technical)

SC/NN